

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2262  
TO BE ANSWERED ON 02.12.2019**

**EPFO**

**2262. SHRI SUBBARAYAN K.:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether it is a fact that the Government owed about Rs. 9,100 crore to Employees Provident Fund Organisation (EPFO) towards its contribution to pension schemes and the EPFO has requested the Finance Ministry to clear the dues which has accumulated over decades; and**
- (b) if so, the details and Government's reaction thereto?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): Employees' Provident Fund Organisation (EPFO) administers Employees' Provident Funds (EPF) Scheme, 1952, Employees' Pension Scheme (EPS), 1995 and Employees' Deposit Linked Insurance (EDLI) Scheme, 1976. Government contributes 1.16 per cent of member's wage upto wage ceiling of Rs. 15,000/- per month as Government share of contribution under EPS, 1995. Further, Government also funds the differential amount needed to provide Minimum Pension of Rs.1,000/- per month in respect of EPS, 1995 pensioners. Therefore, Government share towards pension contribution is dynamic and keeps on changing depending on number of beneficiaries.**

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